## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/49/2016

NAME OF THE PETITIONER(S)

: Karthikeyan Kasiviswanathan

NAME OF THE RESPONDENT(S)

: Bayone Infotech Pvt Ltd & 2 Others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

J. DEV ESTENAAR For HIs, Shira Kumar f

Simerh

Course for the 4 Respondent

De Sai Vihan Nor Cibo'vicho

Counse lor Saivil R1- R3

K. Crowtheim Keima Athiban Vijay A-12

Cauncil fer Petitione Athin

## **ORDER**

Counsel for Petitioner present. Counsel for R1 to R3 present. Counsel for R4 also present. They prayed for time for final submissions. At request, time is enlarged. Put up on 22.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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